

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP No. 39/CB/2023, IA (Comp. Act) No. 61/CB/2023, IA (Comp. Act) No. 62/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Puspa Samal & Others -Vs- Paradeep Oxygen Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Satya Smruti Mohanty, Adv
Mr. Sarvavid Subash Pradhan, Adv
Mr. Goutam Rai, Adv
Ms. Gyaninee Nayak, Adv
Ms. Pratyusha Mohanty, Adv
Mr. Sambit Sekhar Moharana, Adv

For Respondent (s) Mr. Saswat Kumar Acharya, Adv. For R 3.

ORDER**IA (Comp. Act) No. 61/CB/2023 & IA (Comp. Act) No. 62/CB/2023**

Ld. Counsel Ms. Gyaninee Nayak appeared for the applicant. Ld. Counsel Mr. S.K. Acharya appeared for R3. At the request of the respondent counsel three weeks' time extended to file reply. After serving copy upon the petition. On receipt of reply, petitioner is permitted to file reply if any within two weeks from the date of receipt of reply. List the matter on 03.07.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)